

Central Administrative Tribunal  
Principal Bench

CP 215/2002  
OA 73/2001

New Delhi, this the 25th day of July, 2002. (14)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)  
Hon'ble Shri V.K.Majotra, Member (A)

Head Const. Ram Chander  
(PIS No.28750410)  
Vill-Munda Khera  
PS Bahadurgarh  
Distt. Jhajjar, Haryana.

... petitioner  
(By advocate Shri Balwant Sharma  
proxy for Shri Anil Singhal)

Versus

3. Garima Bhatnagar  
Additional DCP  
North Distt. Civil Lines  
Delhi.

... None

Order (Oral)

By Shri V.K.Majotra, Member (A)

On instructions from the petitioner, learned proxy counsel for the petitioner seeks to withdraw the CP as the respondents have implemented the directions of this Court by an order dated 29.5.2002 passed by Additional Deputy Commissioner of Police. The CP is dismissed as withdrawn. Notices issued to respondents are discharged.

V.K.Majotra

(V.K.Majotra)  
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)  
Vice Chairman(J)

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